Name of the Corporate Debtor: MINERVA ENTERPRISES PVT LTD; Date of Commencement of CIRP: 14.07.2022; List of Creditors as on: 25.08.2022

Annexure-7

Summary of List of Operational Creditors (Government Dues) w.r.t. Form B

Sr. No.	Name of credito r	Nature of Claim	Amount of Claim received		Amount of Claim admitted		Whether related party?	% Voting Share in CoC (where applicable)	Amount of Claim under Verificatio n (Rs.)	Amount of Continge nt Claim (Rs.)	Details of Security Interest, if any	Details of any retention of title arrangement in respect of goods or properties, if any	Details of guarante e, if any, held in relation to claim	Amount of any mutual credit, debts etc. - may be set off against the claim, if any (Rs.)	Details of any mutual credit, debts etc. - may be set off against the claim, if any	Amount of claim Inadmiss ible	Reason for Claim not admitted	Remarks
			Date of Receipt	Amount Claimed	Date of admissio n/updati on	Amount of claim admitted (Rs.)												
1	Income Tax Department, Hyderabad	Govt. Dues	11.08.20 22	66,08,769	18.08.2022	66,08,769	No	-	-	-	Nil	-	-	-	-	-	-	-
Total				**66,08,769**		**66,08,769**		**-**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	**-**		